

OA. 113/95

(C)

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
5.	09 ⁰² / ₂₀₀₀	Adjourned to 05.05.2000 for hearing with OA. 94/95 OA. 26/96 and OA. 242/95. Vice-Chairman Member (J).	Order No. 3 dt. 21.2.95 Notice maybe issued to all the Respects High Regd/AD P.O. B 24/95 30(g) Counter not filed. AAs returned except R-2. For orders Pl. B 24/95 Regd.
6	5.5.2000	As per order dated 5.5.2000 passed in O.A. 94/95, posted to 30.5.2000 for delivery of orders. Vice-Chairman Member (J)	MA NO. 210/95 NA filed by Mr. Ashok Kish S.S.C. on behalf of Respects Praying for grant of time to file counter. For orders Pl. B 23/95 Bench.
7.	26 ⁰⁷ / ₂₀₀₀	Nos. OA 94/95, 113/95, 242/95 and 26/96 order pronounced in open Court. These original applications are dismissed by a Common order passed in OA. 94/95 vide separate sheets attached to the record. Vice-Chairman Member (J).	Order No. 4 dated 26.7.2000 AAT to 9.2.2000 Counter not filed. COPY not sent. For order with OA 26/96. 1 8.2.2000